

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 27-06-2024 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

PETITION NUMBER : IA(IBC)/2296(CHE)/2023

APPLICATION NUMBER : CP/IB/48/2023

**NAME OF THE APPLICANT : Ravindra Beleyur, (RP)
(Reliable Cashew Company Pvt Ltd)**

**NAME OF THE RESPONDENT(S) : Housing Development Finance Corp Ltd
& Anr**

**UNDER SECTION : Sec 19(2) of IBC, 2016 r/w Rule 11 of
NCLT, Rules 2016**

ORDER

Ld. Counsel Ms. Elavarasi for the Applicant. Ld. Counsel Mr. Rishi Nandhan for R1. Ld. Counsel Mr. Hem Kumar for the Respondent no.2. Ld. Counsel Mr. V.K. Bhuvaneshwar for the intervenor.

The RP stated that Casa Grande builder has provided all the documents and HDFC bank is yet to comply with the directions.

The Counsel for the HDFC Mr. Rishi Nandhan stated that they are yet to get the copy of the Application and would comply with the directions within 2 weeks.

Applicant is directed to serve copy of the Application on the Respondent and file AOS and HDFC Bank is directed to comply with the directions in the order dated 06.06.2024.

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Counsel for the RP stated that he has received information from the intervenor Mr. Siva Shankaran and documents are under consideration of the RP.

List the Application for hearing on **29.07.2024**.

-Sd-

RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-

JYOTI KUMAR TRIPATHI
Member (Judicial)

phk